

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 220 of 2013  
& I.A. No. 300 of 2013**

**Dated : 19<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Himalaya Power Producers Association ..... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Ms. Shikha Ohri  
Mr. Ruth Elwin**

**ORDER**

Admit. Issue notice to the Respondents returnable on 07.10.2013.

Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **07.10.2013.**

**(V.J. Talwar)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**